

(d) The incidence of AIDS cases in East Godavari is 2; in Srikakulam 1, and no cases of AIDS have been reported from West Godavari and Visakhapatnam.

(e) and (f) In order to prevent and control the spread of HIV/AIDS in India, a comprehensive programme is currently under implementation as a Centrally Sponsored Scheme throughout the Country, the Strategies of the Programme consist of (i) strengthening Programme Management capabilities at Central & State level; (ii) Creation of Awareness amongst high risk behaviour groups and general public about HIV/AIDS; (iii) Control of Sexually Transmitted Diseases; (iv) Ensure Blood Safety and Rational use of Blood; (v) Strengthen the Surveillance and Diagnosis. and (vi) Clinical Management of HIV/AIDS Cases.

Increase in TB Cases

979 SHRI C.D. GAMIT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether the Government are aware that India is one of the country which will not meet the WHO deadline of 2000 AD for the universal implementation of DOTS (Directly Observed Treatment Short Course) lauded as a sura-fire method to cure TB with 85 to 90 percent cure rate;

(b) if so, whether there are 14 million TB cases in India and one dies with this disease every minute;

(c) whether it is a fact that while AIDS is a behaviour related disease, with its risk factors identified and prevention made possible through behavioural changes TB, spares no one, as it is spread through air; and

(d) if so, the steps taken by the Government for the National Health Security?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) Yes, Sir.

(c) and (d) Yes, Sir. It is a fact that in AIDS and T.B., the risk factors are identified and prevention is possible. But T.B. is more contagious because it spreads through air borne transmission.

A revised T.B. control strategy to achieve a cure rate of atleast 85% has been introduced in the country, which should lead to reduction in the pool of infection.

[Translation]

IFFCO Fertilizer Plant

980. SHRIMATI SURYAKANTA PATIL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the "IFFCO" fertilizer plant at Gandhidham-Kandla in Gujarat has commenced production according to its increased capacity;

(b) if so the details thereof;

(c) whether all the persons have been provided employment whose lands were acquired at the time of establishment of the plant;

(d) if so the details thereof; and

(e) the details of representation received by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (e) IFFCO's Kandla Phase II Project for an incremental capacity of 2.11 lakh tonnes of phosphate nutrient per annum is scheduled to be completed in October, 1999. The land for establishment of the plant was leased to IFFCO by the Kandla Port Trust. As such, the question of providing employment to land losers does not arise. No representations have been received by the Government in this regard.

Bhopal Gas Tragedy's Death Cases

981. SHRI SUSHIL CHANDRA VARMA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the total number of cases of deaths in Bhopal Gas Tragedy filed in the courts;

(b) the number of cases out of them disposed of till now, alongwith the number of cases still pending in the courts;

(c) the total number of death cases rejected and nothing has been paid as compensation to the applicants; and

(d) the total number of death cases in which compensation has been granted and the average amount paid to each of these applicants?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) 15,310 death claim cases were filed during 1985 to 1989.

(b) and (c) As of 30.4.1998, the position is as follows :

Disposed	15,222
Pending	88
Rejected	3,750

(d) Our of 11,472 cases in which compensation has been granted, 5097 cases were found to be Death cases, in which the following amount of compensation has been awarded :-

(i) Compensation awarded more than Rs. 3 lakh	19
(ii) Compensation awarded more than Rs. 2 lakh	76
(iii) Compensation awarded more than Rs. 1 lakh	5002
	5097

The remaining 6,375 cases were not proved as Death cases and the award was given under 01-Personal Injury.

(Source: Office of the Welfare Commissioner, Bhopal Gas Victims, Bhopal).

[English]

Sugar Mills

982. SHRI RANJIB BISWAL : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

- (a) the number of sugar mills in the country, State-wise;
- (b) the location and annual turnover thereof;
- (c) the number out of them are set up on co-operative basis;
- (d) whether the Government have proposal to set up co-operative sugar mills during 1998-99; and
- (e) if so, the States where these co-operative sugar mills are proposed to be set up, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) A statement showing State-wise number of installed sugar mills in the Country is attached.

(b) Information in this regard is being collected.

(c) As on 31.3.98, 258 installed sugar mills were in the cooperative sector.

(d) and (e) Central Government does not set up sugar mills in any part of the Country. It, however, grants letters of inter/Industrial Licences for setting up of new sugar mills.

During the sugar year 1997-98 (October - September), as on 31.3.98, 4 letters of intent have been issued by the

Ministry of Industry for setting up of new sugar mills in Cooperative Sector in the Country, the details of which are as under :-

Sl. No.	State	Proposed location	Date of issue of letter of intent
1.	Gujarat	At & Teh. Vansada, Distt. Valsad.	21.10.1997
2.	Madhya Pradesh	1. Narainpura, Teh. Ragogarh, Distt. Guna.	5.12.1997
		2. At & Teh. Kurud, Distt. Raipur	5.12.1997
3.	Bihar	Chorma, Pakridayal, Distt. East Champaran.	30.12.1997

Statement

Statement showing State-wise number of installed Sugar Mills in the country (As on 31.3.1998)

Sl.No.	State	No. of installed sugar Mills
1.	Punjab	22
2.	Haryana	13
3.	Rajasthan	3
4.	Uttar Pradesh	122
5.	Madhya Pradesh	9
6.	Gujarat	20
7.	Maharashtra	120
8.	Bihar	28
9.	Assam	3
10.	Orissa	8
11.	West Bengal	2
12.	Nagaland	1
13.	Andhra Pradesh	41
14.	Karnataka	32
15.	Tamil Nadu	35
16.	Pondicherry	2
17.	Kerala	2
18.	Goa	1
Total :		484